

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

12/02/2021

M.A./350/318/2018

O.A./350/176/2013

S E RAILWAY

-V/S-

PRAN KRISHNA MAHATO

ITEM NO:49

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: None

LIBRARY

Notes of The Registry	Order of The Tribunal
	<p>None for the parties.</p> <p>This M.A 318/2018 was filed by the respondents for return of official files/documents which they have submitted in the court as per Court's directions. The same since returned, the M.A has become infructuous and is disposed of as infructuous. No costs.</p> <p align="center">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p align="right">(BIDISHA BANERJEE) MEMBER (J)</p> <p align="center">SS</p>